# GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

## RAJYA SABHA

## **STARRED QUESTION NO. 146**

ANSWERED ON 05.08.2024

#### NAI ROSHNI SCHEME IN HIMACHAL PRADESH

## 146. DR. SIKANDER KUMAR:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of women trained under Nai Roshni Scheme in Himachal Pradesh;
- (b) the details of financial achievements made under the scheme during the last three financial years in Himachal Pradesh;
- (c) the details of training centres established under this scheme in Himachal Pradesh in the current year; and
- (d) the criteria to select beneficiaries or organization under the scheme in the State of Himachal Pradesh?

#### **ANSWER**

MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): A statement is laid on the table of the House.

# Statement referred to in reply to Parts (a) to (d) of RAJYA SABHA STARRED QUESTION No. 146 regarding "NAI ROSHNI SCHEME IN HIMACHAL PRADESH"

(a) to (d): Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) is an integrated Scheme that converges five erstwhile Schemes of the Ministry including Nai Roshni. Since the inception of Nai Roshni Scheme in 2012, 500 beneficiaries have been trained in Himachal Pradesh under the Scheme. Under the Nai Roshni Scheme, an amount of Rs. 3 lakh was released as grant to implementing partners during the 3 years (2018-19 to 2021-22) of operation of the Scheme in Himachal Pradesh. Under the Nai Roshni Scheme, no training centres are required to be set-up by the Ministry. The selected agencies were required to implement the projects directly through their organizational set-up in the locality/ village/ area in which training was conducted. Women belonging to minority community in the age group of 18 to 65 years were eligible to avail the benefits of the Nai Roshni Scheme. Preference being given to those women whose annual income does not exceed Rs. 2.50 lakh, from all sources under the Nai Roshni Scheme.

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